

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3275  
ANSWERED ON:30.08.2013  
UNICEF REPORT ON DIFFERENTLY ABLED CHILDREN  
Kalmadi Shri Suresh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware of the recent UNICEF report of 2013 on differently abled children which claims that India does not have the exact database of differently abled children and had not submitted the data of such children even for UNICEF's 2011 report;
- (b) if so, the facts in this regard and reasons for not maintaining an exact database of differently abled children in the country;
- (c) the details and the findings of the latest census of differently abled children conducted by the Election Commission and the Registrar General of India; and
- (d) the steps taken/proposed by the Government to prepare a factual database of differently abled children in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): The Central Government is aware that UNICEF has published a report of 2013 on differently abled children. The Registrar General and Census Commissioner under Ministry of Home Affairs conducts a Population Census every ten years wherein data on all persons living in India at the time of Census taking including disabled persons is collected. The latest census has been conducted in the year 2011. However, the report is yet to be released.